

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI
March, 1954.

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**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Kumari Annie Mascarene.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.

SECRETARIAT

Shri M. N. Kaul—*Secretary*.

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fourth Report of the Committee.

2. The Committee sat on the 15th March, 1954, to consider the Resolutions set down in the List of Business for Thursday, the 18th March, 1954.

3. The Members concerned whose Resolutions had been included in the agenda for the 18th March, 1954 had been invited to the sitting.

4. The Committee having considered all the aspects of the Resolutions in the List of Business for the 18th March, 1954, recommend the following time-table:—

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| (1) Resolution regarding encouraging of Family Planning. | 2 hrs. |
| (2) Resolution regarding Abolition of the Second Chamber at the Centre. | 2½ hrs. ✓ |
| (3) Resolution regarding Prohibition among the Army, the Navy and the Air Force. | 2 hrs. |

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI,

The 16th March, 1954.